

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01105/2018**

Jabalpur, this Thursday, the 28<sup>th</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mahendra Kumar Nayak, S/o Shri Hitendra Nayak, Date of Birth – 09.11.1984, Post – Junior Engineer (Civil), R/o Flat No.4, Seema Apartment, Near Govind Garden, Bhopal (M.P.) 462023 -**Applicant**

**(By Advocate – Shri Sapan Usrethe)**

**V e r s u s**

1. Union of India through its Secretary, Central Public Works Department, Nirman Bhawan, New Delhi 110011.
2. The Director General, Govt. of India, Central Public Works Department, Nirman Bhawan, New Delhi 110001.
3. Executive Engineer (Co-ordination), West region, C.P.W.D, 3<sup>rd</sup> Floor, CGO Building, 48-New Marine Lines, Mumbai 400020.
4. Distt. Valuation Officer, Income Tax Department, O/o District Valuation Officer, Qtr. No.4, 5 & 6, Income Tax Colony, Kotra Sultanabad, Bhopal - 462003

**-Respondents**

**(By Advocate – Shri Surendra Pratap Singh)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

MA No.200/253/2019 has been filed by the applicant for withdrawal of Original Application.

Accordingly, MA is allowed and the O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-